





* IN THE HIGH COURT OF DELHI AT NEW DELHI

W.P.(C) 5923/2014 & C.M. No.14504/2014 +SUPREME COURT BAR CO-OPERATIVE HOUSE BUILDING SOCIETY LIMITED

..... Petitioner

Through

Mr. Puneet Bhatnagar, Mr. Raj Kumar Mehta, Mr. Gopal Singh and Mr. Abhishek Upadhyay, Advocates

versus

MUNICIPAL CORPORATION OF DELHI & ORS

..... Respondents

Mr. Ajay Digpaul, CGSC with Ms. Through Madhuri Dhingra, Advocate for R-1 Mr. Dhanesh Relan and Ms. Akshita Manocha, Advocate for DDA Ms. Kamini Jaiswal, Mr. Arvind K. Nigam and Mr. Abhimanue, Advocate for R-4 to R-7

CORAM: HON'BLE MS. JUSTICE INDERMEET KAUR <u>O R D E R</u> 29.07.2016 %

Counsel for the petitioner seeks an adjournment as he is not available in the post lunch hour. Adjournment not opposed.

List for arguments and consideration on 22.09.2016.

INDERMEET KAUR, J

JULY 29, 2016 gb

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